

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 10597/2024

GAS AUTHORITY OF INDIA LTD.

Appellant(s)

VERSUS

RAMESH CHANDRA & ORS.

Respondent(s)

IA No. 43085/2017 - EXEMPTION FROM FILING O.T.

WITH

C.A. No. 10599/2024 (III-A)

IA No. 43965/2017 - EXEMPTION FROM FILING O.T.

C.A. No. 10598/2024 (III-A)

IA No. 44516/2017 - EXEMPTION FROM FILING O.T.

C.A. No. 10601/2024 (III-A)C.A. No. 10600/2024 (III-A)

IA No. 314760/2025 - EARLY HEARING APPLICATION

Date : 01-07-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

HON'BLE MR. JUSTICE N.V. ANJARIA

(Partial Court Working Days Bench)

For Appellant(s)

Mr. Sameer Abhyankar, AOR
Mr. Aryan Srivastava, Adv.
Mr. Krishna Rastogi, Adv.
Mr. Aakash Thakur, Adv.

For Respondent(s)

Mr. Narender Kumar Verma, AOR

Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR
Mr. Ansh Yadav, Adv.

Mr. Sudhir Kumar Sharma, AOR
Mr. Utkarsh Kumar Singh, Adv.
Ms. Ruchi Mishra, Adv.
Mr. Abhinav Kumar Srivastava, Adv.
Mr. Shakil Sheikh, Adv.
Mr. Kunal Raushan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Adjournment is sought, by way of a letter circulated by the learned counsel appearing for the appellant.

Accepting the request, the matters are adjourned.

List after four weeks.

(IRAMNAZ)
COURT MASTER (SH)

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)